

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1809
ANSWERED ON:15.03.2005
GENERAL BODY OF SAI
Konyak Shri W. Wangyuh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has since constituted the General Body of Sports Authority of India;
- (b) if so, the composition thereof;
- (c) whether the General Body meeting has not held for the last many years; and
- (d) if so, the reasons, thereof ?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS(SHRI SUNIL DUTT)

- (a) General Body of Sports Authority of India (SAI), an autonomous organisation under Ministry of Youth Affairs and Sports is constituted as per Memorandum of Association and Rules of SAI. The General Body comprises of 42 members out of which 26 are nominated for a period of three years.
- (b) The composition of General Body is given at Annexure-I.
- (c) The last meeting of General body was held on 27th November 1997.
- (d) No specific reasons can be assigned.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1809 FOR 15.3.2005 REGARDING GENERAL BODY OF SAI ASKED BY SHRI W. WANGYUH KONYAK.

COMPOSITION OF GENERAL BODY OF SPORTS AUTHORITY OF INDIA

S.No. Category/Designation Position

1. The Prime Minister of India President Ex-Officio
2. Union Minister of Youth Affairs & Sports Vice President Ex-Officio
3. Union Minister of State for Youth Affairs & Sports Member Ex-officio
4. Union Minister of Finance Members (2) Ex-Officio
Union Minister of I&B
5. Minister in charge of Sports from State Govts Members (7)
Representing different regions, South, East,
West, North, Central and North East.
However, one necessarily has to be from Delhi.
6. Three MPs (2 from Lok Sabha & 1 from Member (3)
Rajya Sabha) to be nominated by M/o
Parliamentary Affairs.
- 7 President, Arjuna Awardees Association Member Ex-Officio

8. President, Indian Olympic Association Member Ex-Officio
9. President, Services Sports Control Board Member Ex-Officio
10. President, Railway Sports Control Board Member Ex-Officio
11. Secretary, M/o Youth Affairs & Sports, Govt. of India. Member Ex-Officio
12. Addl. Secretary (Exp.), M/o Finance, Govt of India Member Ex-Officio
13. Joint Secretary (Sports), Min. of Youth Affairs & Member Ex-Officio
Sports, Govt. of India
14. Secretary, Association of Indian Universities Member Ex-Officio
15. Director General, Sports Authority of India. Member Ex-Officio
- 16 Director, NCERT Member Ex-Officio
17. Rep. of Sports Goods Industry (to be nominated by GOI) Member President, Sports
Goods Export &
Promotion Council
18. President, FICCI or his nominee Member
(to be nominated by GOI)
19. President, CII or his nominee Member
(to be nominated by GOI)
20. Two Sports Promoters (knowledge in matters Members (2)
relating to promotion/ organization and
administration of sports. (to be nominated by GOI)
21. Eight eminent sportspersons Member (8)
(to be nominated by GOI on rotation basis
giving due representation to each region of SAI)
including one woman)
22. Expert of Physical Education
(to be nominated by GOI) Member
23. Representation of M/o External Affairs.
(to be nominated by GOI) Member Secretary, MEA
24. Expert in Yoga.
(to be nominated by GOI) Member
25. Secretary, Sports Authority of India Member- Ex-officio
Secretary